

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1937
TO BE ANSWERED ON 05.05.2016

IRRIGATION SCHEMES UNDER MGNREGA

1937. PROF. RAVINDRA VISHWANATH GAIKWAD:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to synchronize the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Watershed Development Programme and Water Resources Development Projects;
- (b) if so, the details thereof;
- (c) whether the Government is undertaking any work for developing irrigation resources under MGNREGS; and
- (d) the details of progress likely to be made for expansion of such irrigation projects throughout the country, State/UTwise including Maharashtra?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a)&(b): The Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Water Shed Development Programme and Water Resource Development Project is already being synchronized. Guidelines for convergence between MGNREGA and Integrated Watershed Management Programme of Department of Land Resources and guidelines for convergence between MGNREGS and the scheme of the Ministry of Water Resources have been issued .

(c)&(d): Yes, Madam. In current financial year, 2016-17, a national target of constructing 5 lakh Farm Ponds under MGNREGA was kept, against this States/ UTs in their annual labour budget and shelf of works for the year 2016-17 has kept the target of 8, 82, 325 Farm Ponds. State/ UT wise details of the targets of constructing Farm Ponds are given in the **Annexure**.

In addition to above, following irrigation related projects are permitted and being taken up under MGNREGA:

Category: A: PUBLIC WORKS RELATING TO NATURAL RESOURCES MANAGEMENT

- (i) **Water conservation** and water harvesting structures
- (ii) **Watershed management works** resulting in a comprehensive treatment of a watershed;
- (iii) Micro and minor irrigation works and creation, renovation and maintenance of **irrigation** canals and drains;
- (iv) Renovation of **traditional water bodies** including desilting of irrigation tanks and other water bodies;

Category B: COMMUNITY ASSETS OR INDIVIDUAL ASSETS:

- (i) **Improving productivity of lands** by providing suitable infrastructure for irrigation including dug wells, farm ponds and other water harvesting structures.

Annexure referred to in reply to part (c)&(b) of Lok Sabha Unstarred Question No. 1937 dated 05. 05.2016.

No.	State	No of Farm Pond
1	2	3
1	ANDAMAN AND NICOBAR	307
2	ANDHRA PRADESH	250000
3	ARUNACHAL PRADESH	1108
4	ASSAM	13239
5	BIHAR	15000
6	CHHATTISGARH	55000
9	GOA	25
10	GUJARAT	27516
11	HARYANA	61
12	HIMACHAL PRADESH	10361
13	JAMMU AND KASHMIR	1885
14	JHARKHAND	128132
15	KARNATAKA	111340
16	KERALA	5000
17	MADHYA PRADESH	50000
18	MAHARASHTRA	1000
19	MANIPUR	2724
20	MEGHALAYA	300
21	MIZORAM	2131
22	NAGALAND	603
23	ODISHA	20340
24	PUDUCHERRY	5
25	PUNJAB	1581
26	RAJASTHAN	25000
27	TAMIL NADU	17500
28	TELANGANA	25000
29	TRIPURA	18700
30	UTTAR PRADESH	5705
31	UTTARAKHAND	3814
32	WEST BENGAL	88948
	Total	882325